

Government of India
Ministry of Finance
Department of Revenue
LOK SABHA
UNSTARRED QUESTION NO. 2199
 TO BE ANSWERED ON MONDAY, DECEMBER 02, 2019
 AGRAHAYANA 11, 1941 (SAKA)

TAX COLLECTION FROM MAHARASHTRA

†2199. DR. BHARATI PRAVIN PAWAR:

Will the Minister of Finance be pleased to state:

- (a) the amount collected through central taxes from Maharashtra by the Union Government during the last three years;
- (b) the funds allocated to Maharashtra during the last three years;
- (c) whether there has been an increase in funds allocation to Maharashtra after implementation of Goods and Services Tax; and
- (d) if so, the details thereof along with the response of the Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a): The amount collected through Central Taxes from Maharashtra by the Union Government during the last three years is as under:

Direct Taxes

(Rs. in crore)

Financial Year	Direct Tax
2016-17	3,14,056.27
2017-18	3,84,277.53
2018-19	4,25,390.84

Goods and Services Tax

(Rs. in crore)

Financial Year	Total
2017-18 (July-March)	68,790
2018-19	1,13,350
2019-20 (April to October)	69,875

The State/UT-wise data on collection of Non-GST Indirect Taxes is not maintained.

(b) to (d): The following funds have been allocated to Maharashtra during the last three years.

(Rs. In crore)

Particulars	2016-17	2017-18	2018-19
Devolution towards State's share	19,141.92	21,143.64	23,906.13
Grant-in-Aid from Central Government	21,652.58	21,822.93	38,467.71*
Total	40,794.50	42,966.57	62,373.84

*RE
